

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 284/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: Empire Mall Pvt. Ltd.
V/s.
Ahan Apparels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Yash Jain	Adv. for Petitioner	<i>Yash Jain</i>

ORDER

TCP 284/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **18.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 09.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)